POST OFFER ADVERTISEMENT

WINTAC LIMITED (EARLIER KNOWN AS "RECON LIMITED")

Registered Office : No. 16/2, O V H Road Basavangudi, Bangalore 560 004, Karnataka India
Tel: 080- 2661 2792 Fax : 080- 2667 7027; e-mail: thyagaraj@wintaclimited.com

Open Offer for Acquisition of 26,06,303 Equity Shares from Shareholders of Wintac Limited ("Wintac", "Target", "Target Company") by GAVIS Pharma LLC, U.S.A. ("Acquirer") and Kali Capital LP, U.S.A., Person Acting in Concert ("PAC")

This Post Offer Advertisement is being issued by Airhant Capital Markets Limited, Manager to the Offer on behalf of **GAVIS Pharma LLC, U.S.A. ("Acquirer")** along with **Kali Capital LP, U.S.A., Person Acting in Concert ("PAC")**, in connection with the offer made by the Acquirer along with the PAC, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations") to acquire upto 26,06,303 Equity Shares, constituting 26% of the post preferential allotment fully diluted paid up equity voting share capital of **Wintac Limited ("Wintac", "Target", "Target Company")** at a price of ₹ 101.07 per Equity Share (which is inclusive of interest of ₹ 1.07, calculated @ 10% p.a. on ₹ 100 from December 20, 2012 till January 27, 2013, i.e. 39 days) payable in cash. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on February 04, 2013 in Financial Express (English, all editions); Jansatta (Hindi, all editions); Navshakti (Marathi, Mumbai edition) and Hosa Digantha (Kannada, Bangalore edition),

1. Name of the Target Company : Wintac Limited
2. Name of the Acquirer and PAC : GAVIS Pharma LLC, ("Acquirer") and Kali Capital LP, ("PAC")
3. Name of the Manager to the Offer : Arihant Capital Markets Limited
4. Name of the Registrar to the Offer: : Bigshare Services Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : May 27, 2013
   b. Date of Closure of the Offer : June 07, 2013
6. Date of Payment of Consideration : June 14, 2013 for payments through RTGS /NEFT/Direct Credit and June 15, 2013 for payments through Demand Draft
7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price *	₹ 101.07	₹101.07
7.2	Aggregate number of shares tendered	26,06,303	15,13,831
7.3	Aggregate number of shares accepted	26,06,303	15,12,098
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 2634.19 Lakhs	₹1528.28 Lakhs
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	NIL	NIL
7.6	Shares Acquired by way of Agreements # • Number • % of Fully Diluted Equity Share Capital	40,00,000 39.90%	40,00,000 39.90%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	26,06,303 26.00%	15,12,098 15.08%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	66,06,303 65.90%	55,12,098 54.98%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre-Offer: 24,26,575 (24.21%) Post-Offer: 34,17,939 (34.10%)**	Pre-Offer: 24,26,575 (24.21%) Post-Offer: 45,12,144(45.02 %)**

* (which is inclusive of interest of ₹ 1.07, calculated @ 10% p.a. on ₹ 100 from December 20, 2012 till January 27, 2013, i.e. 39 days)

** The Erstwhile Promoters Group (persons who cease to be promoters pursuant to the Offer) shareholding have been classified under public category, upon completion of the open offer.

\# Shares acquired through Special resolution passed at the Extra Ordinary General Meeting (EGM) of Target Company held on December 20, 2012 for allotment of shares on preferential basis under section 81 (1A) of the Companies Act, 1956 and in terms of SEBI (ICDR) Regulations 2009.

8. The Acquirer, PAC, the Directors of the Acquirer and partners of PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and at the registered office of the Target Company. A copy is also sent to BSE Limited and Bangalore Stock Exchange Limited for displaying on their respective websites.

On Behalf of GAVIS Pharma LLC, U.S.A. ("Acquirer") and Kali Capital LP, ("PAC"), issued by the Manager to the Offer

ARIHANT capital markets ltd
Merchant Banking Division
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Tel. No. : +91- 22- 4225 4800; **Fax. No.:** +91- 22- 4225 4880
Email: mbd@arihantcapital.com; **Website:** www.arihantcapital.com
Contact Person: Mr. Amol Kshirsagar / Mr. Maqbool Kauchali
Place: Mumbai Date: June 20, 2013